

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/27/2023 (Filing No.)

BIJAY RAI

APPLICANT

VERSUS

N. B. KHATIWADA AND ANOTHER

RESPONDENTS

Date: 25.04.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Ms. Manju Rai, Advocate on behalf of Ms. Laxmi Chakraborty, Advocate.

For Respondents

R-1 None present.

R-2 Mr. Shakil Raj Karki, Assistant Government Advocate.

ORDER

Ms. Manju Rai, Advocate, appears on behalf of Learned Counsel for the Applicant, Ms. Laxmi Chakraborty and verbally seeks time. It is submitted that the Counsel on record is unwell and unable to appear in the Court today.

Learned Assistant Government Advocate appears for State-Respondent No.2 on advance Notice and waives formal Notice.

Issue Notice on I.A. No.01 of 2023 to the other Respondent.

Requisites be filed with three days.

List on 15-05-2023.

Judge
25.04.2023